

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 03.06.2019

**ORDER NO. 126 of 2019**

Hon'ble President is pleased to modify the roster order no. 78 of 2019 for CESTAT, Kolkata for the period **24/06/2019 to 28/06/2019** as follows:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. P. K. Choudhary, Member (Judicial) and Hon'ble Sh. P. V. Subba Rao, Member (Technical)	From <b>24/06/2019 to 28/06/2019</b>	Custom, Excise and Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar (Judl.) /Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

  
**Registrar**